

Period	Expenditure incurred (Rs. crores)
Third Plan (1961—62 to 1963—66)	123—58
Interregnum (1966—67 to 1968—69)	48.34
Fourth Plan First three years (1969—70 to 1971—72)	73.05

(b) and (c) The data required to examine the Kerala Government's proposal referred to in the answer to Unstarred Question No. 919 in the Rajya Sabha on the 16th August 1972 has since been received and is under technical scrutiny, whereafter the financial aspect of the proposal is also to be examined. The availability of funds is another important factor which would have to be taken into consideration as part of the whole scrutiny. As the proposal of the Government of Kerala is for making a departure from the existing general policy of the Government of India applicable to the country as a whole, it will take some more time to arrive at a decision. At present the land acquisition estimates for the bye-passes in and/or outside municipal limits are being sanctioned according to the existing policy laid down by the Government of India.

हरिजन लड़कियों से विवाह करने के लिये पुरस्कार

* 790. श्री पंढरीनाथ सीतारामजी पाटिल : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि कुछ राज्य सरकारों ने अनुसूचित जाति या आदिम जाति की लड़की के साथ विवाह करने वाले प्रत्येक व्यक्ति को 1,000 रुपये का पुरस्कार तथा अन्य सुविधायें देने की घोषणा की है ; और

(ख) यदि हाँ, तो कितने युवकों ने ऐसे अन्तर्जातीय विवाह करने के लिये अभी तक पेशकश की है ?

[REWARDS FOR MARRYING HARIJAN GIRLS

*790. SHRI P. S. PATIL : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that some State Governments have announced a reward of Rs. 1,000 and other facilities to each person who offers to marry a girl belonging to the scheduled caste or tribe; and

(b) if so, the number of youngmen who have so far offered themselves for such inter-caste marriages ?]

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव) : (क) उपलब्ध सूचना के अनुसार गुजरात, केरल, महाराष्ट्र और तमिल नाडु की राज्य सरकारों ने अन्तर्जातीय विवाहों को बढ़ावा देने के लिए ऐसे दम्पतियों को वित्तीय और अन्य महायता देने की योजनाएँ बनाई हैं।

(ख) उपलब्ध सूचना यह है कि 1970-71 के अन्त तक तमिल नाडु में 138 दम्पतियों को, 1968-69 के अन्त तक केरल में 52 दम्पतियों को तथा 1969-70 के अन्त तक महाराष्ट्र में 9 दम्पतियों को महायता दी गई थी।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) : (a) According to the information available, the State Governments of Gujarat, Kerala, Maharashtra and Tamil Nadu have instituted schemes to encourage inter-caste marriages by offering financial and other help to such couples.

(b) The available information is that 138 couples were given assistance in Tamil Nadu till the end of 1970-71, 52 couples in Kerala till the end of 1968-69 and 9 couples in Maharashtra till the end of 1969-70.

†[] English translation.